

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.10/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DIVIAM KIRPA INTERNATIONAL PVT. LTD. V/S ROC.
UNDER SECTION	252 (1) R/W 248 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Appellant

Sh. Pradeep Singh Sisodia, CGSC

: For the RoC

ORDER

- 1. None present for the Appellant. However, Ld. CGSC representing the ROC is present through VC.**
- 2. Since there is no representation on behalf of the Appellant, therefore in the interest of justice, the matter is adjourned for 8th August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

11th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*